
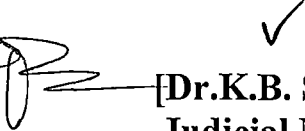


Applicant(s):
Advocate for
Applicant(s):

Respondent(s):

Respondent(s):

Notes of the registry	Orders of the Tribunal
	<p data-bbox="375 308 742 355"><u>OA No.290/00437/2014</u></p> <p data-bbox="375 355 790 402"><u>Date of Order : 04.04.2016</u></p> <p data-bbox="375 437 1045 531">Mr. S.P. Singh, counsel for the applicant. Mr.K.S. Yadav, counsel for the respondents.</p> <p data-bbox="375 566 1268 743">Both the counsels agreed that the relief claimed for by the applicant has been granted and therefore the OA has become infructuous.</p> <p data-bbox="470 766 1220 813">Accordingly, the OA is dismissed as infructuous.</p> <div data-bbox="406 860 1260 990"><div data-bbox="406 860 805 990"> [Ms. Praveen Mahajan] Administrative Member</div><div data-bbox="965 837 1260 990"> [Dr.K.B. Suresh] Judicial Member</div></div> <p data-bbox="375 1048 406 1072">Rss</p>